NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A. No. 19/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2017

NAME OF THE PARTIES: Shri D. R. Sharma

V/s.

M/s. Dayanand Sahay

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

Dhans Ram Sharma

Rutuurs

<u>ORDER</u>

Co. Appeal No. 14/59/CLB/MB/MAH/2014

Co. Appeal No. 15/58,59/CLB/MB/MAH/2015

Co. Appeal No. 16/58,59/CLB/MB/MAH/2015

Co. Appeal No. 17/58,59/CLB/MB/MAH/2015

Co. Appeal No. 18/58,59/CLB/MB/MAH/2015

Co. Appeal No. 19/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 31.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-

V. NALLASENAPATHY Member (Technical).